

1	2	3	4
11.	Maharashtra	729644	554870
12.	Manipur	1830	1682
13.	Orissa	176569	153817
14.	Punjab	22594	103216
15.	Rajasthan	680987	451499
16.	Tamil Nadu	191311	159344
17.	Tripura	1995	1599
18.	Uttar Pradesh	555350	383937
19.	West Bengal	1270965	961567
20.	D and N Haveli	9406	6851
21.	Delhi	1132	394
22.	Pondicherry	2326	1022
Total		7410366	5171463

#### Petrol Pumps

3765. PROF. JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to place about thirty running petrol pumps under auction;

(b) if so, the reasons therefor; and

(c) the names to whom these were allotted alongwith location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). Hon. Supreme Court through an Order dated September 25, 1996, in WP (C) No. 26/95 has cancelled 15 RO dealerships allotted by the Government under discretionary quota. It has also ordered to auction the retail outlets which have been commissioned. The following 5 retail outlets, out of the terminated ones, come under the commissioned category :

Name	Location
1. Shri Benjamin K. Hollohon	Purana Bazar, Dimapur, Nagaland.
2. Shri Sayed Hasan Shaukat Abidi	Fatehpur, Uttar Pradesh.
3. Shri Arun K. Gupta	Chandigarh
4. Smt. Vijaya Nair	Delhi
5. Sh. Dharmesh Kumar	Ferozabad-Shikohabad Road Near Makhanpur, U.P.

[Translation]

#### Drinking Water Schemes

3766. SHRI SUSHIL CHANDRA : Will the PRIME MINISTER be pleased to state :

(a) the names of cities which the scheme for providing drinking water facility has been sent by the Government of Madhya Pradesh for approval of Union Government; and

(b) the estimated cost proposed by the State Government in regard to each of the cities and the decision taken by the Union Government in regard to this scheme for each city?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). Under the Centrally sponsored Accelerated Urban Water Supply Programme (AUWSP) applicable to towns having population less than 20,000 (as per 1991 census), 96 drinking water supply schemes have been received from the State Government. As of now 51 schemes have been approved at the project cost of Rs. 36.04 crores Statement-I, whereas 45 schemes are under scrutiny and have not been approved as the 8th Plan share of Madhya Pradesh under this programme has already been exhausted Statement-II.

Under the State Plan, 14 drinking water supply scheme including two Scheme proposals for external assistance have been received from Madhya Pradesh Government for technical approval. The name of the schemes, their project cost and present status is at Statement-III.

#### STATEMENT-I

List of Water Supply Schemes Sanctioned Under Accelerated Water Supply Programme for Madhya Pradesh (Rs. in lakhs)

S.No.	Name of Town	Sanction date	Project cost
1	2	3	4
1.	Bhabhara	March, 94	43.00
2.	Bamnia	-do-	34.00
3.	Badnawar	-do-	56.00
4.	Dharmपुरी	-do-	51.00
5.	Dhamnood	-do-	163.00
6.	Pansemal	-do-	49.00
7.	Gautampura	-do-	56.50
8.	Sawer	-do-	49.50
9.	Kharnawad	-do-	45.60
10.	Hattipliya	-do-	86.00